

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/73/2018  
NAME OF THE PETITIONER(S) : NAMAKKAL RASI LOOMS CLUSTERS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, COIMBATORE  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	S. CHANDRANOLU	COUNSEL for Petitioner	S. Chandran
2.	B. Sarath babu	for Respondent	B. Sarath

**ORDER**

Counsel for the Petitioner present. Counsel for RoC present,  
he has filed the objections. The Counsel for Petitioner prayed for  
time for making the submissions. At request, time is enlarged.  
Put up on **02.03.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)